## **Violation of Cease-Fire Line**

#### 1764. Shri D. C. Sharma: Shri A. M. Tariq:

Will the **Prime Minister** be pleased to state:

(a) the number of times the Jammu and Kashmir cease-fire line was violated by the Pakistani personnel since August, 1959;

(b) in how many cases the attention of the United Nations Observers was drawn towards these matters; and

(c) with what results?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (c). A statement is laid on the Table of the House.

#### STATEMENT

Cease fire InnelPorder violations by Pakistan Armed Personnel

| (a) Number of cease- |    |
|----------------------|----|
| fire line violations |    |
| by Pakistani armed   |    |
| p:rsonnel between    |    |
| August 1, 1959       |    |
| and November,        |    |
| 20 1959 .            | 13 |
| (b) Number of cases  |    |
| in which atten-      |    |
| tion of U.N.         |    |
| Observers drawn      |    |
| to these viola-      |    |
| tions .              | 13 |

(c) Results Chief Military Observers' awards.

Violation against 4 Pakistan. No Violation against Pakistan 6 Cases pending 3

fincludes one case in which the Chief Military Observer awarded Violation against both India and Pakistan.

#### **Printing Machinery**

1765. Shri Khimji: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any licenses have been given for the establishment of Units 321 (Ai) L.S.D.-4. for the manufacture of printing machinery; and

(b) if so, the names of the parties to whom licenses have been given during the Second Plan period so far and the capacity sanctioned?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A licence under the Industries (Development Regulation) Act, 1951 was issued in October, 1955 to M/s. Ramakrishna Industries Ltd., Peelamedu, District Coimbatore (Madras State) for the manufacture of---

|     |                          |          |  | Nos<br>Per<br>Annum |
|-----|--------------------------|----------|--|---------------------|
| (1) | Stereorotary<br>machines | printing |  | 2                   |
| (2) | Type casting             | machines |  | 2                   |
| (3) | Treadles                 |          |  | 6                   |
|     |                          |          |  |                     |

. ...

(4) Cylinder machines

The manufacture of printing machinery is now not covered by the Industries (Development and Regulation) Act, 1951, as amended. Government have approved the scheme of M/s. Britannia Engg. Co. Ltd., Titaghur, for the manufacture of 240 Nos. per annum of Flat Bed machines.

Another private undertaking is proposed to be established in Madras for the manufacture of following items of printing machinery:—

| Name of the item    | Proposed annual<br>Capacity |
|---------------------|-----------------------------|
|                     | Nos.                        |
| Treadle Machines    | 60C                         |
| Cylinder Machines   | 120                         |
| Rotary Printing Mac | hines 2                     |
| Cutting Machines    | 300<br>600                  |
| Stitching Machines  | <u>600</u>                  |

(and several other items of Printing machinery, components and accessories).

### Displaced Cultural and Religious Institutions

# 1766. { Shri Ram Krishan Gupta: Shri Ajit Singh Sarhadi:.. Sardar Iqbal Singh:

Will the Minister of **Rehabilitation** and **Minority Affairs** be pleased to state:

(a) whether it is a fact that many of displaced cultural and religious in-

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